

GOVERNMENT RESOLUTION CONSTITUTING A COMMITTEE OF INQUIRY TO REVIEW THE WORKING OF THE TARIFF COMMISSION, BOMBAY

SHRI MANUBHAJ SHAH: Sir, I also beg to lay on the Table a copy of Government Resolution No. 26(1)-Tar/63, dated the 19th February, 1966, constituting a Committee of Inquiry to review the working of the Tariff Commission, Bombay. [Placed in Library. See No. LT-5581/66]

ANNUAL REPORT AND ACCOUNTS (1963-64) OF THE COAL BOARD, CALCUTTA

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND METALS (SYED AHMED MEHDI): Sir, on behalf of Shri S. K. Dey, I beg to lay on the Table, a copy of Annual Report and Accounts of the Coal Board, Calcutta, for the year 1963-64. [Placed in Library. See No. LT-5584/66]

ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE NATIONAL COAL DEVELOPMENT CORPORATION LTD. AND RELATED PAPERS

SYED AHMED MEHDI: Sir, I also beg to lay on the Table a copy each of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956:

- (i) Ninth Annual Report and Accounts of the National Coal Development Corporation Limited for the year 1964-65, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-5583/66 for (i) and (ii)]

NOTIFICATIONS UNDER THE MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957

SYED AHMED MEHDI: Sir, I also beg to lay on the Table a copy each

of the following Notifications of the Ministry of Steel and Mines (Department of Mines and Metals), under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—

- (i) Notification S.O. No. 81, dated the 1st January, 1966.
- (ii) Notification S.O. No. 341, dated the 20th January, 1966.

[Placed in Library. See No. LT-5582/66 for (i) and (ii)]

AGREEMENT BETWEEN INDIA AND U.S.A RELATING TO THE INVESTMENT GUARANTEE PROGRAMME

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table a copy of the Agreement dated the 2nd February, 1966, entered into between the Government of India and the Government of the United States of America relating to the Investment Guarantee Programme for investments approved for guarantees by the Government of India. [Placed in Library. See No. LT-5556/66].

ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE HINDUSTAN STEEL LTD. AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF IRON AND STEEL (SHRI P. C. SETHI): Sir, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy each of the following papers:—

- (i) Eleventh Annual Report and Accounts of the Hindustan Steel Limited for the year 1964-65, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-5586/66 for (i) and (ii)].